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Parliamentary Debates
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PARLIAMENTARY DEBATES
(Part I—Questions and Answers)
OFFICIAL REPORT

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HOUSE OF THE PEOPLE

Tuesday, 29th July, 1952

The House met at a Quarter Past
Eight of the Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

JAPANESE INDUSTRIAL MISSION

*2180. **Sardar Hukam Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Japanese Government sent an industrial mission to India during 1951-52; and

(b) how long the mission was in India and what places it visited?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) An Industrial Mission, consisting of some of the leading Japanese Industrialists, sponsored by the Japanese Government, visited India in March 1952.

(b) The Mission was in India for just over a month and it visited a number of places including Agra, Bombay, Mysore, Bangalore, Bhadravati, Madras, Sindri, Tatanagar, Chittaranjan, Calcutta, Damodar Valley, etc.

Sardar Hukam Singh: May I know whether this Industrial Mission was a special Mission?

Shri T. T. Krishnamachari: In the sense that the Mission wanted to explore the possibilities of co-operating in the industrial development of India and also to find out the possibilities of increasing imports from India to Japan.

Sardar Hukam Singh: Did they prepare any report and did we have a copy of it?

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Shri T. T. Krishnamachari: No, Sir, they did not submit any report to us.

Shri K. Subrahmanyam: Is it true that as a result of the visit of the Mission a Japanese concern has agreed to help in the modernisation of the Tata Iron and Steel Factory at Jamshedpur?

Shri T. T. Krishnamachari: There have been some vague proposals, but nothing has materialised.

Shri Bansal: Were there any talks with this Mission in regard to the development of the pig iron and steel and, if so, at what stage are those talks?

Shri T. T. Krishnamachari: As I said, there were some vague talks with the Mission and subsequently we had some communications through our Ambassador in Japan about the possibility of the development of pig iron in India with Japanese co-operation, but it has not taken any shape yet.

Shri M. S. Gurupadaswamy: May I know whether this Mission came to India at the invitation of the Government of India?

Shri T. T. Krishnamachari: I cannot say exactly whether there was any specific invitation; apparently they came with the consent of the Government of India.

Shri Raghavaiah: May I know whether the Japanese Mission have proposed to start a fountain pen industry in Madras?

Shri T. T. Krishnamachari: There is a question coming on later about that particular matter. We have no information.

सेठ अचल सिंह : क्या माननीय मन्त्री
बतलाने की कृपा करेंगे कि उस इंडस्ट्रियल
मिशन ने कोई रिपोर्ट दी है और अगर दी

है तो क्या उस को यहाँ पर रखने की कृपा करेंगे ?

Mr. Speaker: He wants the report of the Mission.

Shri T. T. Krishnamachari: No, Sir, we have no reports.

BILL REGARDING PRIVILEGES OF PARLIAMENT

*2182. **Shri S. N. Das:** Will the **Prime Minister** be pleased to state:

(a) whether the question of introducing a Bill defining the powers, privileges and immunities of each House of Parliament and of the Members and the Committees of each House, in the present session of Parliament has been considered by Government; and

(b) if so, what decision has been taken in the matter?

The Prime Minister (Shri Jawaharlal Nehru): (a) and (b). It has not been considered necessary to have special legislation on this subject. Article 105 of the Constitution defines the powers and privileges and immunities of the Parliament, its Members and the members of its Committees. In so far as these privileges have not been specifically laid down, reference is made to the practice prevailing in the House of Commons of the Parliament of the United Kingdom. No occasion has arisen to necessitate a review of these matters and to have powers and privileges of Parliament defined further by law.

Shri S. N. Das: I want to know whether the necessity had not been felt by the Government.

Mr. Speaker: Order, order. I may inform the hon. Member that the question was considered twice by the Speakers' Conference. For other information he had better see me. I will give him the whole information.

BORDER INCIDENTS

*2183. **Shri S. N. Das:** Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that during recent months border incidents around Pondicherry have been on the increase;

(b) if so, what was the nature of those incidents;

(c) the number of incidents so far reported; and

(d) the steps taken by Government to control the situation?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): (a) and (c). Border incidents have continued to occur around Pondicherry but there has been no increase in their number as compared with the past. Since November 1951, there have been twelve such incidents.

(b) The nature of the incidents was as follows:

- (1) Assault and detention of persons by French Police.
- (2) Harassment to border residents by obstruction to cultivation of land and looting crops and fruits.
- (3) Trespass into Indian territory by French Police and attempt to kidnap villagers.
- (4) Intimidation and threats by Police and goondas, severally and jointly.

(d) Apart from protests made to the French India Government, additional special Police has been posted on the border to control the situation. A joint conference of local officers of both the Governments was also held in December 1951, to consider measures to stop the recurrence of these incidents on either side of the border.

Shri S. N. Das: May I know whether as a result of the action taken by the Government any of the culprits have been brought to book?

Shri Satish Chandra: The incidents which take place inside French Indian territory are the concern of the Pondicherry Administration.

Shri S. N. Das: That I see. But I want to know whether the French India Government took any action on the protests made by our Government?

Shri Satish Chandra: They probably do take action from time to time. But the results have not been very encouraging.

Shri S. N. Das: May I know whether it is a fact that certain officials of French India have been taking part in these assaults and incidents?

Shri Satish Chandra: One police inspector of French India took part in two out of the twelve incidents which I have referred to in my answer.

Shri T. K. Chaudhuri: May I know what are the results of the protests and